### GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

## LOK SABHA UNSTARRED QUESTION NO.3430 TO BE ANSWERED ON 18<sup>TH</sup> DECEMBER, 2015

#### FOREIGN MEDICAL DEGREE HOLDERS

# 3430. MOHAMMED FAIZAL: SHRI MAHEISH GIRRI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether a number of Indian students go abroad every year to pursue medical education and if so, the details thereof;
- (b) the number of foreign medical degree holders who appeared in the Screening test for recognition of their medical degrees in the country and the number of them succeeded during each of the last three years and the current year;
- (c) whether the Government proposes to ease the existing guidelines in this regard and make certain exemptions to allow the foreign medical degree holders to practice in the country, if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government proposes to prevent/caution Indian students from taking admissions in medical institutions abroad reportedly imparting low quality/ standards of medical education, if so, the details thereof and if not, the reasons therefor; and
- (e) whether the Government proposes to use the services of nurses/staff nurses who have returned from foreign countries including United Kingdom and if so, the details thereof and if not, the reasons therefor?

# ANSWER THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

- (a): No such data is maintained centrally.
- (b): The details of number of Indian medical graduates from foreign countries who appeared and passed in the screening test during each of the last three years and the current year is as given below:

Year	Appeared	Passed
2012-13	13953	3948
2013-14	6395	1065
2014-15	12494	1636
2015-16	5863	610
(June session only)		

(c) & (d): The requirement of screening test has been dispensed with in the case of five English speaking countries (US, UK, Canada, Australia and New Zealand) provided the students holds both UG & PG degrees from these countries.

The Ministry has also issued guidelines for Indian students seeking medical qualifications from foreign countries.

(e): Indian Citizens possessing foreign nursing qualification are granted approval for registration and practice in India with the recommendation of equivalence committee of the Indian Nursing Council under Section 11(2) (a) of INC Act, 1947